

2024 High Court, Appellate Side Calcutta

No. 11227-R(JS)

Date : 06th December, 2024

Schedule of Viva-voce in the process of Selection and Promotion to the post of **Additional District & Sessions Judge, Fast Track Court** belonging to the cadre of Civil Judge (Senior Division) towards filling up the 29 (twenty nine) vacancies declared vide Court's Notification No. 6738-R (JS) dated 31.07.2024, for the 87 eligible WBSJ Officers (as listed below) in the substantive cadre of Civil Judge (Senior Division).

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
1.	Shri Tito Rob CJ(SD), Jhargram	<p>Date : 16.12.2024</p> <p>Time : 2-00 P.M. onwards Reporting time: 1-30 p.m.</p> <p>Venue : Study Room, adjacent to the Chamber of Registrar General, 1st Floor, Main Building, High Court</p> <p>Station Leave :</p> <p>Officers from the districts of A & N Islands, Alipurduar, Darjeeling, Jalpaiguri, Kalimpong, Coochbehar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Birbhum, Purulia, Bankura, Murshidabad and Paschim Bardhaman, may be permitted to leave station on 14.12.2024 after court hours while the officers from other districts may leave their stations on 15.12.2024 after court hours. Leave may be considered as On-Duty</p>
2.	Shri Sambhu Sarkar CJ(SD), Basirhat, North 24-Parganas	
3.	Shri Sabyasachi Chatteraj CJ(SD), 1 st Court, Berhampore, Murshidabad	
4.	Shri Sudip Bhattacharya ACJM, Serampore, Hooghly	
5.	Shri Sanjay Chowdhury CJM, Krishnagar, Nadia	
6.	Shri Ratan Kumar Gupta CJM, Malda	
7.	Shri Sumit Adhikari CJ(SD), Raiganj, Uttar Dinajpur	
8.	Shri Tarun Kumar Mondal CJM, Mayabunder, A & N Islands	
9.	Shri Prasun Ghosh CJM, Raiganj, Uttar Dinajpur	
10.	Shri Indranil Chatterjee CJ(SD), Baruipur, South 24-Parganas	
11.	Smt. Rina Talukdar Deputy Registrar, West Bengal Human Rights Commission, Calcutta on deputation	
12.	Sri Biswanath Pramanick Deputy Registrar, National Green Tribunal, EZB, Kolkata	
13.	Sri Hindol Roy CJ(SD), 1 st Court, Paschim Medinipur	
14.	Sri Sujit Kumar Bandyopadhyay CJ(SD), 2 nd Court, Malda Sadar	
15.	Sri Saibal Dutta CJM, Barasat, North 24-Parganas	
16.	Smt. Krishnanjana Ray CJM, Bankura Sadar	
17.	Sri Arnab Dutta CJM, Cooch Behar	
18.	Smt. Suparna Chaudhury CJ(SD), Sealdah, South 24-Parganas	

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
1.	Smt. Aditi Ghosh Secretary, DLSA, Murshidabad	<p>Date : 17.12.2024</p> <p>Time : 2-00 P.M. onwards Reporting time : 01-30 p.m.</p> <p>Venue : Study Room, adjacent to the Chamber of Registrar General, 1st Floor, Main Building, High Court</p> <p>Station Leave :</p> <p>Officers from the districts of A & N</p>
2.	Smt. Hemantika Sundas Secretary, DLSA, South 24-Parganas	
3.	Smt. Jayati Saha Registrar, Howrah Sadar	
4.	Sri Megh Dorji Moktan CJM, Alipurduar	
5.	Sri Susangeet Kumar Das ACJM, Bishnupur, Bankura	
6.	Mr. Edwin Lepcha CJM, Jalpaiguri	
7.	Smt. Suparna Ray-II CJM, Birbhum	
8.	Sm. Mou Ghatak Majumdar Secretary, DLSA, Calcutta	

9.	Smt. Sutapa Mullick Secretary, DLSA, Purba Bardhaman	Islands, Alipurduar, Darjeeling, Jalpaiguri, Kalimpong, Coochbehar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Birbhum, Purulia, Bankura, Murshidabad and Paschim Bardhaman, may be permitted to leave station on 15.12.2024 after court hours while the officers from other districts may leave their stations on 16.12.2024 after court hours. Leave may be considered as On-Duty
10.	Sri Soumitra Kumar Ganguly ACJM, Tehatta, Nadia	
11.	Sri Sujoy Bal CJM, Purulia	
12.	Smt. Indrani Gupta Secretary, DLSA, Raiganj, Uttar Dinajpur	
13.	Sri Anindya Ray Law Officer, Directorate of Drug Control, Govt. of WB	
14.	Smt. Tanusree Dutta CJM, Paschim Medinipur	
15.	Sri Mrityunjay Karmakar CJ(SD), 1 st Court, Sadar, Purba Bardhaman	
16.	Sri Shubhankar Biswas CJ(SD), 2 nd Court, Barasat, North 24-Parganas	
17.	Smt. Tanima Das ACJM, Dinhata, Cooch Behar	
18.	Sri Anupam Sarkar Secretary, DLSA, Jalpaiguri	
19.	Smt. Suparna Sarkar Secretary, DLSA, Howrah, on deputation	

S1. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
1.	Sri Prabir Mahapatra ACJM, Ranaghat, Nadia	<p align="center">Date : 20.12.2024</p> <p align="center">Time : 2-00 P.M. onwards Reporting time : 01-30 p.m.</p> <p align="center">Venue : Study Room, adjacent to the Chamber of Registrar General, 1st Floor, Main Building, High Court</p> <p align="center">Station Leave :</p> <p>Officers from the districts of A & N Islands, Alipurduar, Darjeeling, Jalpaiguri, Kalimpong, Coochbehar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Birbhum, Purulia, Bankura, Murshidabad and Paschim Bardhaman, may be permitted to leave station on 18.12.2024 after court hours while the officers from other districts may leave their stations on 19.12.2024 after court hours. Leave may be considered as On-Duty</p>
2.	Sri Raja Mukherjee Deputy Registrar, West Bengal Administrative Tribunal, Salt Lake, Calcutta	
3.	Smt. Dolma Sherpa CJ(SD), Islampur, Uttar Dinajpur	
4.	Sri Sukumar Mondal CJ(SD), 1 st Court, Contai, Purba Medinipur	
5.	Smt. Jyotsna Roy Registrar, District Judge's Court, Barasat, North 24-Parganas	
6.	Sri Ajay Raj Syangden Leave Reserve Officer, Balurghat, Dakshin Dinajpur	
7.	Smt. Gladys Bomjan Judge, Bench-III, PSCC, Calcutta	
8.	Smt. Purba Kundu Deputy Director (Legal), Health & Family Welfare Dept., Govt. of WB	
9.	Sri Pabitra Sen CJM, Car Nicobar, A & N Islands	
10.	Sri Gairik Roy CJM, Howrah	
11.	Sri Debashis Santra CJ(SD), Chandannagar, Hooghly	
12.	Smt. Supriya Khan ACJM, Arambagh, Hooghly	
13.	Sri Syama Prasad Chattopadhyay CJ(SD), Katwa, Purba Bardhaman	
14.	Sri Samrat Roy ACJM, Bidhannagar, North 24-Parganas	
15.	Smt. Chanda Hasmat CJM, Purba Bardhaman Sadar	
16.	Smt. Leena Lama CJ(SD), Serampore, Hooghly	
17.	Sri Madhusudan Pal Judge, 1 st Labour Court, Calcutta, on deputation	
18.	Sri Animesh Ghosh ACJM, Khatra, Bankura	
19.	Smt. Jhilom Gupta CJ(SD), 2 nd Court, Alipore, South 24-Parganas	
20.	Smt. Leena Sharma ACJM, Raiganj, Uttar Dinajpur	

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
1.	Sri Girijananda Jana CJM, Asansol, Paschim Bardhaman	<p align="center">Date : 21.12.2024</p> <p align="center">Time : 11-00 A.M. onwards Reporting time : 10-30 A.M.</p> <p align="center">Venue : Study Room, adjacent to the Chamber of Registrar General, 1st Floor, Main Building, High Court</p> <p align="center">Station Leave :</p> <p align="center">Officers from the districts of A & N Islands, Alipurduar, Darjeeling, Jalpaiguri, Kalimpong, Coochbehar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Birbhum, Purulia, Bankura, Murshidabad and Paschim Bardhaman, may be permitted to leave station on 19.12.2024 after court hours while the officers from other districts may leave their stations on 20.12.2024 after court hours. Leave may be considered as On-Duty</p>
2.	Sri Bhaskar Majumder Dy. A.G.O.T., Govt. of WB	
3.	Sri Abhranil Neogi Joint Registrar, Commercial Appellate Division, High Court at Calcutta	
4.	Smt. Euepundee Lepcha ACJM, Dantan, Paschim Medinipur	
5.	Smt. Srinita Das ACJM, Basirhat, North 24-Parganas	
6.	Syed Dilwar Hossain CJM, Berhampore, Murshidabad	
7.	Sri Goutam Naskar Deputy Registrar, West Bengal Taxation Tribunal	
8.	Smt. Sarmistha Ganguly ACJM, Raghunathpur, Purulia	
9.	Sri Souvik De CJM, Alipore, South 24-Parganas	
10.	Sri Somak Das CJ(SD), 1 st Court, Purulia	
11.	Sri Koustuv Mukhopadhyay CMM, Calcutta re-designated as CJM, Calcutta	
12.	Sri Debasish Panja ACJM, Bongaon, North 24-Parganas	
13.	Sri Swarup Kumar Chakraborty ACMM, 2 nd Court, Calcutta re-designated as ACJM, 2 nd Court, Calcutta	
14.	Sri Pukar Pradhan CJM, Balurghat, Dakshin Dinajpur	
15.	Sri Soumya Chatterjee CJ(SD), Kalyani, Nadia	
16.	Sri Sourav Kumar Jana Roy ACJM, Islampur, Uttar Dinajpur	<p align="center">Date : 21.12.2024</p> <p align="center">Time : 02-00 P.M. onwards Reporting time : 01-30 P.M.</p> <p align="center">Venue : Study Room, adjacent to the Chamber of Registrar General, 1st Floor, Main Building, High Court</p> <p align="center">Station Leave :</p> <p align="center">Officers from the districts of A & N Islands, Darjeeling, Jalpaiguri, Kalimpong, Coochbehar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Murshidabad and Paschim Bardhaman may be permitted to leave station on 19.12.2024 after court hours while the officers from other districts may leave their stations on 20.12.2024 after court hours. Leave may be considered as On-Duty</p>
17.	Sri Sachindra Mohan Bhowmik ACJM, Diamond Harbour, South 24-Parganas	
18.	Sri Nirnay Tamang ACJM, 2 nd Court, Dinhata, Cooch Behar	
19.	Smt. Monikuntala Ray Judge, Small Causes Court, Sealdah, South 24-Parganas	
20.	Smt. Arkabrati Neogi CJM, Port Blair, A & N Islands	
21.	Sri Himanil Bhattacharjee Competent Authority, Metro Railway, Kolkata, on deputation	
22.	Sri Gautam Kumar Nag ACJM, 2 nd Court, Raghunathpur, Purulia	
23.	Sri Sudipta Sarkar CJ(SD), Chanchal, Malda	
24.	Sri Binod Mahato ACJM, Katwa, Purba Bardhaman	
25.	Arfa Yasmin CJM, Kalimpong	
26.	Smt. Tshering Yangchen Lepcha Secretary, DLSA, Darjeeling	
27.	Smt. Uma Banerjee Singha Roy CJ(SD), 1 st Court, Alipore, South 24-Parganas	
28.	Smt. Anamitra Bhattacharya Judge, 5 th Court, PSCC, Calcutta	
29.	Smt. Sanghamitra Chatterjee CJ(SD), Tehatta, Nadia	
30.	Sri Gourab Sen CJ(SD), 9 th Court, Alipore, South 24-Pargans	

District Judges/Chief Judges are requested to make necessary arrangements in absence of the officers.

The 6th December, 2024.

Sd/-
(Biswarup Bandyopadhyay)
Registrar (Judicial Service)
High Court, A.S., Calcutta.